

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.11/(MAH)/2016
CA No. 101/2016

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

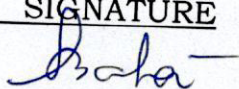
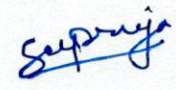
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2016

NAME OF THE PARTIES: Mr. Prabhakar Jindal & ors.

V/s.

M/s. Sagar Agriculture & Properties

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	S.K. Bhatra Supriya Majumdar D/b Halai & Co. (for Respondents)	PC 2877 Petitioner for	 

ORDER

C.A. NO.101/2016 IN NO. 11/397, 398/CLB/MB/CG/2016

1. Ld. Representative of the Petitioners and Ld. Advocate from the side of Respondents are present.
2. As per the convenience of both the sides, now C.A. No. 101/2016 and C.P. No. 11/2016 are adjourned to **2nd February, 2017.**

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Dated 15.12.2016

sd/-

Shri M.K. Shrawat
Member (Legal)